

# PATNA HIGH COURT, PATNA

## NOTICE

It is hereby informed that offices of the Court shall function with 1/3<sup>rd</sup> (one third) strength w.e.f. 17.08.2020 on rotation basis, keeping in view the present situation of COVID - 19 pandemic. Hence, all D.R./ A.R.I/c are directed to manage the work arrangement of their concerned Sections/ Departments accordingly.

Further, the officers and staff not reporting on duty as per work arrangement shall keep their mobile phones switched-on to make themselves available in the office whenever their services are required.

Registrar (List) and Registrar (IT)-cum-CPC will arrange the work of Virtual Court with the required number of hands of concerned Sections.

The aforesaid directions must be adhered to by all concerned.

**By order of Hon'ble the Chief Justice**

**Sd/- Nawneet Kumar Pandey**

**Registrar General**

**Dated:- 16<sup>th</sup> August, 2020**